GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 1919 TO BE ANSWERED ON 29.12.2017

Study by Centre for Science and Environment

1919. SHRI LAKHAN LAL SAHU.

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) Whether the Government has taken any cognizance of the study conducted by centre for science and environment according to which the majority of forest cover of the country has been utilized for mining purpose;
- (b) If so, the details thereof;
- (c) Whether the Government has taken up this issue with the State Governments to take strict penal action against the accused of illegal mining and deforestation; and
- (d) If so, the response of the State Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) & (b) No Madam.
- (c)) & (d): Cases of illegal mining and deforestation are dealt at state level under the provisions of various Forest Acts and The Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act).
